

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 283 OF 2018,
APPEAL NO. 131 OF 2018 &
APPEAL NO. 231 OF 2018

Dated : 3rd May, 2019

In the matter of:

Jaiprakash Power Ventures Limited	... Appellant (s)
Versus	
Madhya Pradesh Electricity Regulatory Commission & Ors.	... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

These matters are posted for hearing on **22.07.2019.**

PS/Court Master

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